

SCHEDULE II

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SRIARANATH LOGISTICS LIMITED

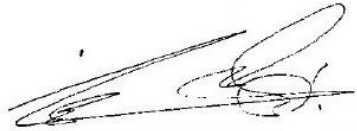
Sl No	PARTICULARS	DETAILS
1	Name of corporate debtor	SRIARANATH LOGISTICS LIMITED
2	Date of incorporation of corporate debtor	19 th January 1995
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Kolkata
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909WB1995PLC067650
5	Address of the registered office and principal office (if any) of corporate debtor	16 British India Street, 2nd Floor, Kolkata - 700069, West Bengal, India
6	Date of closure of Insolvency Resolution Process	28 th October, 2021
7	Liquidation commencement date of corporate debtor	22 nd September 2021 effective from 28 th October 2021 when order was uploaded in NCLT website
8	Name and registration number of the insolvency professional acting as liquidator	Name – SOUMITRA LAHIRI Registration Number - IBBI/IPA-001/IP-P00734/2017-2018/11232
9	Address and e-mail of the liquidator, as registered with the Board	Flat No- 14D & E, Tower-32, Genexx Valley, Joka, Diamond Harbour Road, Kolkata – 700104, West Bengal Email : slahiri0207@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Flat No- 14D & E, Tower-32, Genexx Valley, Joka, Diamond Harbour Road, Kolkata – 700104, West Bengal Email : slahiri0207@gmail.com
11	Last date for submission of claims	27 th November 2021

- Notice is hereby given that the National Company Law Tribunal, Kolkata Bench, Kolkata has ordered the commencement of liquidation of the SRIARANATH LOGISTICS LIMITED on 22nd September 2021 which was available for downloading from NCLT website on 28th October 2021.
- The stakeholders of SRIARANATH LOGISTICS LIMITED are hereby called upon to submit their claims with proof on or before 27th November 2021, to the liquidator at the address mentioned against item No.10.

- The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.
- Submission of false or misleading proof of claims shall attract penalties.

Date and place: 28th October, 2021

Place: Kolkata



Soumitra Lahiri
INSOLVENCY PROFESSIONAL
REGN. NO. : IBBI/PA-001/IP-P00734/2017-18/11232

Soumitra Lahiri
Insolvency Professional
Liquidator in the matter of **SRIARANATH LOGISTICS LIMITED**
Registration No : IBBI/PA-001/IP-P00734/2017-2018/11232
Flat No- 14D & E, Tower-32,
Genexx Valley, Joka,
Diamond Harbour Road,
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